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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 198/397-398/NCLT/AHM/2016 (New) C.P. No. 03/397-398/CLB/MB/2015(Old)

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

Name of the Company:

J.P. Financial Services Pvt. Ltd.

V/s.

Golden Tobacco Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

5.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Prabhahasad for MS Advocate R 8-17,19-24, Prable

2 Paxet oth Gepta, Advocate R 8-17,19-24, 27,29,31-37

3. Prized Pantich for Advocate Pelitrone bright

## **ORDER**

Learned Advocate Ms. Priyal Panlch i/b Nanavati Associates present for Petitioner. Learned Advocate Ms. Prabha Prasad present for Respondents no. 1 to 7. Learned Advocate Mr. Paritosh Gupta present for Respondents no. 8 to 17, 19 to 24, 27, 29, 31-37.

do

On joint request of both sides.

List the matter on 22.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of December, 2017.